

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.27/2012

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th December 2017, 10.30 A.M

Name of the Company		Bimal Kr.Bazaz & Ors.-Versus-East India Rubber Works Pvt.Ltd & Ors.		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. MR. JISHNU CHOWDHURY, Adv
2. MR. A. AGARWALLA, Adv
3. MR. A. BASU, Adv
4. MISS. F. NASIM, Adv

Petitioner

f. Nasim
15/12/17.

1. Keeldeep mullick Adv.
2. Abhijit Sarkar Adv.
3) Abhik Chittor Keenay Adv.

Respondent

Akash
15/12/17

ORDER

Ld. Counsel for both the parties made a joint request for adjournment. Prayer is allowed.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite parties.

List it on 20/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)

Sub. 1/2018
FEB/01/2018

Sub. 1/2018
FEB/01/2018

Sub. 1/2018
FEB/01/2018